

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:203  
ANSWERED ON:20.07.2004  
LANDLESS TRIBALS  
Krishnadas Shri N.N.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether there is any project under consideration to provide land to landless tribals in the country;
- (b) if so, the details thereof;
- (c) the number of landless tribals identified in the country, State-wise as on date?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) & (b) There is no specific project/scheme to provide land to landless tribals under this Ministry. However, the State Governments are free to utilize the Tribal Sub Plan (TSP) funds and funds release to them under Special Central Assistance to Tribal Sub-Plan by this Ministry for purchasing land for income generating projects.

(c) 'Land' being a State subject, it's management and related aspects are the responsibility of the respective State Governments as provided under Entry No. 18 of List II (State List) to VII Schedule to the Constitution of India.